

Central Administrative Tribunal, Principal Bench

Original Application No. 1464 of 2000

New Delhi, this the 28th day of September, 2000

Hon'ble Mr.V.K.Majotra, Member (Admnv)

N.K.Yadava, UDC, Flyover Division, P.W.D.
(G.O.D.), Masjid Moth, New Delhi. - Applicant

(By Advocate Shri R.N.Singh)

Versus

1. Union of India through DG Works CPWD, New Delhi.
2. Chief Engineer PWD (COD), MSO Building, New Delhi.
3. Director Infrastructure and Planning PWD (GOD), MSO Building, New Delhi. - Respondents

(By Departmental Representative Shri R.C.Rangray,
Executive Engineer, Flyover Project, Divn.I)

O R D E R (Oral)

The departmental representative has produced a copy of order No.15(1)/99-E/NCTDZ-I/4234 dated 19th September, 2000 upholding the order of the disciplinary authority dated 14.12.1998 and rejecting the appeal of the applicant.

2. The learned counsel of the applicant seeks to withdraw the present OA so that he is in a position to assail aforesaid order dated 19.9.2000.
3. The OA is disposed of as withdrawn with liberty.

V.K.Majotra

(V.K.Majotra)
Member (Admnv)

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